

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY & DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA
UNSTARRED QUESTION No. 435
TO BE ANSWERED ON 4th FEBRUARY, 2020

Changes in Marine Fisheries (Regulation and Management) Bill

No.435: SHRI K. MURALEEDHARAN

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether it is a fact that the Government is considering to make drastic changes in Marine Fisheries (Regulation and Management) Bill;
- (b) if so, the details thereof;
- (c) whether it is also true that the coastal States would be allowed to retain the control of coastal fishing;
- (d) whether it is also true that the State Government of Kerala has requested the Union Government to allow it to retain the coastal fishing; and
- (e) if so, the details thereof and the steps taken/being taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING:

(SHRI PRATAP CHANDRA SARANGI)

(a): No sir.

(b): Does not arise.

(c): Yes sir.

(d) and (e): The Coastal States and Union Territories have been duly consulted in drafting of the National Marine Fisheries (Regulation and Management) Bill, which covers the area of Exclusive Economic Zone.
